

SL. No	Date	Office Notes, reports, orders or proceedings or directions and Registrar's order with Signatures	COURT'S OR JUDGES'S ORDERS
	09.06.2021		<p>WPIL No. 71 of 2021</p> <p><u>Hon'ble Raghvendra Singh Chauhan, C.J.</u> <u>Hon'ble Alok Kumar Verma, J.</u></p> <p>Ms. Snigdha Tiwari, learned counsel for the petitioner.</p> <p>Mr. Rakesh Thapliyal, learned Assistant Solicitor General for the Union of India.</p> <p>Mr. C.S. Rawat, learned Chief Standing Counsel for the State.</p> <p>Both Mr. Rakesh Thapliyal, the learned Assistant Solicitor General appearing for the Union of India, and Mr. C.S. Rawat, the learned Chief Standing Counsel appearing for the State are directed to file their respective counter-affidavits on or before 21.06.2021.</p> <p>List this case on 23.06.2021.</p> <p>(Alok Kumar Verma, J.)(Raghvendra Singh Chauhan, C.J.) 09.06.2021 09.06.2021</p> <p>NISHANT</p>